

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 90 OF 2016

Dated : 20th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member Present .**

In the matter of:

**Essar Power Gujarat Ltd.
Vs.**

...Appellant(s)

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

(MENTIONED IN THE COURT)

As agreed by the parties, list the matter on **01.03.2017** instead of
27.02.2017.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**